

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00443/2017
DATED THIS THE 19TH DAY OF APRIL, 2018

HON'BLE DR K. B SURESH....MEMBER (J)

Mr Raghupathi Upadyaya K
S/o K L Upadhyaya
Aged about 58 years
Trained Graduate Teacher (Sanskrit)
Kendriya Vidyalaya
No. 2 Jalahalli Eas
Bangalore 560 014

...Applicant

(By Advocate Shri. H.K.S. Holla)

Vs.

1. The Joint Commissioner (Admin)
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
New Delhi 110 016

2. The Assistant Commissioner
Kendriya Vidyalaya Sangathan,
Regional Office,
K. Kamaraja Road,
Bangalore – 560 042

3. The Principal
Kendriya Vidyalaya
No. 2 Jalahalli East
Bangalore 560 014

4. Union of India
Ministry of HRD
Shastri Bhavan
New Delhi 100 011
Represented by its Secretary

...Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel for R1-3)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

We had passed an order earlier. Apparently the respondents have indicated

in their reply that they will implement the order after the final disposal of the Hon'ble Apex Court on similar issues. Now it is reported by the learned counsel for the respondents that the Hon'ble Apex Court has since dismissed the SLP and therefore they seek one month's time to implement the order. Respondents to implement the order within one month specifically as the applicant is due to retire soon.

2. The OA is disposed of. No order as to costs.

(DR K B SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the Applicants in OA No.170/00443/2017

Annexure A1 : Copy of order dated 07.12.2014 in Writ Petition No. 14776/2002

Annexure A2 : Copy of order sheet passed by the Hon'ble Supreme Court in SLP no. 17603/2005

Annexure A3 : Copy of order dated 06.02.2015

Annexure A4 : Copy of order dated 09.02.2015

Annexure A5 : Copy of letter dated 03.03.2015

Annexure A6 : Copy of endorsement dated 19.01.2016

Annexures with Reply Statement

Nil

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